

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4806 OF 2000

K.N.SATHYAPALAN (DEAD) BY LRS.

Appellant (s)

VERSUS

STATE OF KERALA & ANR

Respondent(s)

(With office report)

Date: 31/10/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr. Dushyant Dave, Sr.Adv.

Mr. C.M. Das, Adv.

Mr. Syed Shahid Hussain Rizvi,Adv.

For Respondent(s)

Mr. P.V. Dinesh, Adv.

Mr. K.R. Sasiprabhu,Adv.

UPON hearing counsel the Court made the following

O R D E R

It is stated that the learned counsel for the State of Kerala is not well.

Hence, post the matter for final hearing on 14th November, 2006.

In the meanwhile, Registry to summon the entire records from the High Court and also of the lower court, if already not received.

rorra)

(A.D. Sharma)

(Phoolan Wati A

Court Master

Court Master